

C.C.P. 35/09

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CA. 527/07

06/05/09

Hon. Jm. M. Parthasarathy, Jm.

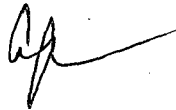
Hon. Dr. A.K. Mishra, A.M.

App: Mr. D. Bhatia Var
Mr. C.B. Verma.

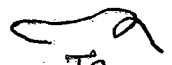
Resp: Mr. P. Ananthi for Mr. A.K.
Chaturvedi & also filed

CA. of Respondent no. 2 along with
compliance - report after serving
copy on the other - side.

Counsel for applicant
also submits that the authorities
have complied with the direction
of the Tribunal as such, C.P. is
dismissed. Petitioners are discharged.



A.M.


Jm.